IN THE HIGH COURT OF KARNATAKA AT DHARWAD BENCH ON THE DAY OF Monday THE 17th Day Of March 2025 COURT HALL NO. 19, SITTING AT PRINCIPAL BENCH, BENGALURU at 02:30PM BEFORE

THE HON'BLE JUSTICE HEMANT CHANDANGOUDAR

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THROUGH VIDEO CONFERENCING

Sl.No.	.Case No.		Pet/Appl/Comp & Adv	Resp & Adv
		"MATTERS PERTAINS T <u>ORDERS</u>	O DHARWAD BENCH"	
1	CRL.RP 100415/2024 (BY SPECIAL ORDER) (DATE)	(397(Cr.PC)/438(BNSS),)		KARNATAKA AND OTHERS
		FURTHER HEARING		
2	CRL.P 102614/2023 A/W IA-1/2023 FOR DISPENSATION (DATE)	(482(Cr.PC)/528(BNSS),)	<i>PET: HAJIAMEEN BASHA</i> NEELENDRA.D.GUNDE P PRASANNA KUMAR HANUMESH DESAI	RES: STATE OF KARNATAKA AND OTHERS SPP-SERVED
2.1	Connected With CRL.P 104029/2022 (HCGP HAS FILED STATEMENT OF OBJECTION & SAME IS PLACED IN RECORD)	(482(Cr.PC)/528(BNSS),)	PET: MR. NAJIM NILAWAR ALIAS MAHAMMAD NAJIM NILAWAR ISMAIL MUNEEB MUSBA FARHAN BASHA QUAZI	RES: THE STATE OF KARNATAKA AND OTHERS HCGP FOR R-1 & R2

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